

I. Notifications of the Ministry of Electronics and Information Technology**II. Report and Accounts (2020-21) of NICSI, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR): Sir, I lay on the Table—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Electronics and Information Technology, under Section 55 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies Benefits and Services) Act, 2016:-

- (1) No. A-12013/13/RR/2016-UIDAI, dated the 18th July, 2022, publishing the Unique Identification Authority of India (Appointment of Officers and Employees) (Third Amendment) Regulations, 2022.
- (2) No. HQ-16027/1/2022-EU-1-HQ, dated the 9th November, 2022, publishing the Aadhaar (Enrolment and Update) (Tenth Amendment) Regulations, 2022.

[Placed in Library. For (1) to (2) See No. L.T. 8445/17/22]

(ii) A copy (in English and Hindi) of the Ministry of Electronics and Information Technology Notification No. S.O. 4720 (E), dated the 4th October, 2022, amending the First Schedule of the Information Technology Act, 2000, by substituting/inserting/omitting certain entries, under sub-section (5) of Section 1 of the said Act.

[Placed in Library. See No. L.T. 8157/17/22]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (a) Annual Report and Accounts of the National Informatics Centre Services Inc. (NICSI), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 8446/17/22]

I. Notifications of the Ministry of Agriculture and Farmers Welfare**II. Reports and Accounts of J&KHPMC, Srinagar for various years and related papers**

III. Reports and Accounts (2021-22) of NCCD, New Delhi and NAFED, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SUSHRI SHOBHA KARANDLAJE): Sir, I lay on the Table —

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

(1) S.O. 4475 (E), dated the 22nd September, 2022, notifying the specifications of the customized fertilizers, as mentioned therein, for a period of three years.

(2) S.O. 4477 (E), dated the 22nd September, 2022, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) Third Amendment Order, 2022.

[Placed in Library. For (1) to (2) See No. L.T. 8447/17/22]

(ii) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare) Notification No. S.O. 5573(E), dated the 1st December, 2022, issued under sub-section (1) of Section 3 of the Destructive Insects and Pests Act, 1914, publishing the Plant Quarantine (Regulation of Import into India) (Eighth Amendment) Order, 2022.

[Placed in Library. See No. L.T. 8448/17/22]

(iii) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare) Notification No. S.O. 3908 (E), dated the 22nd August, 2022, issued under sub-clause (ii) of clause (e) of Section 3 of Insecticides Act, 1968, amending the Schedule to the said Act, by inserting certain entries in that Schedule.

[Placed in Library. See No. L.T. 8449/17/22]

(iv) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare) Notification No. G.S.R. 846 (E), dated the 25th November, 2022, publishing the Insecticides (Second Amendment) Rules, 2022, under sub-section (3) of Section 36 of the Insecticides Act, 1968.

[Placed in Library. See No. L.T. 8450/17/22]

(v) A copy (in Hindi only) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare) Notification No. G.S.R. 4941 (E), dated the 20th October, 2022, publishing a Corrigendum to the Notification No. G.S.R. 4475 (E), dated 22nd September, 2022, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. L.T. 8451/17/22]

(vi) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare), issued under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

- (1) S.O.4252 (E), dated the 12th September, 2022, notifying the Fertilizer (Inorganic, Organic or Mixed) (Control) Order, 1985, as special order for the purposes of the said Section of the Act.
- (2) S.O. 4496 (E), dated the 23rd September, 2022, notifying the specifications of fertilizers imported, as mentioned therein, for a period of two years.
- (3) S.O. 4557 (E), dated the 27th September, 2022, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) (Fourth Amendment) Order, 2022.
- (4) S.O. 4638 (E), dated the 30th September, 2022, publishing the Fertilizer (Inorganic, Organic or Mixed) (Control) (Fifth Amendment) Order, 2022.

[Placed in Library. For (1) to (4) See No. L.T. 8452/17/22]

II.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Thirty-fourth Annual Report and Accounts of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited (J&KHPMC), Srinagar, Jammu and Kashmir, for the year 2011-12, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (ii) (a) Thirty-fifth Annual Report and Accounts of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited (J&KHPMC), Srinagar, Jammu and Kashmir, for the year 2012-13, together with the Auditor's Report on the Accounts and comments of the

Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.
- (iii) (a) Thirty-sixth Annual Report and Accounts of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited (J&KHPMC), Srinagar, Jammu and Kashmir, for the year 2013-14, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (iv) (a) Thirty-seventh Annual Report and Accounts of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited (J&KHPMC), Srinagar, Jammu and Kashmir, for the year 2014-15, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i)(a) to (iv)(a) above.

[Placed in Library. For (i) to (iv) See No. L.T. 8049/17/22]

III. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the National Centre for Cold-chain Development (NCCD), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (ii) (a) Annual Report and Accounts of the National Agricultural Cooperative Marketing Federation of India Limited (NAFED), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Federation.

[Placed in Library. See No. L.T. 8454/17/22]

I. Notifications of the Ministry of Textiles

II. Report and Accounts (2019-20) of BIC, Kanpur and related papers

III. Report and Accounts (2020-21) of NJB, Kolkata and related papers